

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/CA No. 116/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: M/S RRA Developers Pvt Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 252 of the companies Act of 2013

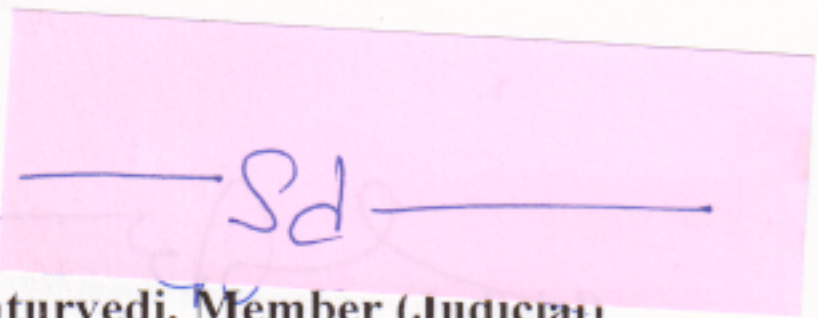
क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	MR. ARUN SAXENA	(ADV.)	{ Petitioner/ Appellant	Nalini
2	MS. NALINI	(ADV.)		

CA No.116/ALD/2017

Sh. Arun Saxena, Advocate for the petitioner company. The present petition is filed U/s 252 of the Companies Act, 2013 seeking for restoration of the name of the company as stated to have been struck off by the office of ROC, Kanpur. Hence, a notice be issued to the respondent/Central Government through the office of ROC, Kanpur.

The matter be listed on 10th October, 2017.

Dated:18.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash